

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.(CAA)-45(PB)/2017  
CA NO.

CORAM:

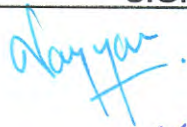

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : GRM Metals Pvt. Ltd. & MJR Components Pvt. Ltd.  
With  
Mehra Metals Components Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 230-232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ADITYA NAYYAR	ADV.	PETITIONERS	
2.	CHETANA KANDPAL	Company Prosecutor	For OL, Delhi	

**ORDER**

Mr. Balooni, learned Company Prosecutor for the Regional Director states that queries have been raised in a letter already sent to the Petitioner although no reply by R.D. has been filed. He seeks and is granted two weeks time to file reply with a copy in advance to the Counsel opposite.

List for further consideration on 29<sup>th</sup> May, 2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017  
V.Sethi